

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON
IMPORT OF PULSES AND OILSEEDS .

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Shri Nand Kumar Sai

Will the Minister of COALCOALCOALCOALCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

- (a) whether to augment domestic availability of pulses and oilseeds, the Union Government encourage import of pulses and oilseeds;
- (b) if so, the details thereof;
- (c) the details of contracts made by various Public Sector Undertakings for import of pulses and oilseeds during the current financial year so far, PSU-wise;
- (d) the details of landing cost of various pulses and oilseeds, PSU-wise; and
- (e) the name of the countries from whom these pulses and oilseeds are being contracted, PSU-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(Prof. K.V. Thomas)

(a) & (b): Government has permitted import of pulses under zero duty to improve domestic availability of pulses. Government also encourages import of pulses under the 2 schemes namely

(i) scheme for import of pulses by PSUs against reimbursement of losses up to 15% of landed cost and service charge of 1.2% of CIF value

(ii) Supply of imported pulses by PSUs to state Governments for distribution through PDS, @1 kg per family per month at a subsidy of Rs.10 per kg. The oilseeds are charged to basic customs duty ranging from 30% to 70%.

(c) & (d): The details of contracts made for imports of pulses by the 5 designated agencies viz. PEC, MMTC, NAFED,STC and NCCF during the current financial year so far along with the landing cost is given in Annexure I.

PEC, MMTC, NAFED, STC and NCCF have not imported any oilseeds during the current financial year so far.

(e) : The table showing name of the countries from which these pulses are being contracted, PSU-wise is given in Annexure II.